

**INCOME TAX APPELLATE TRIBUNAL, PUNE**

**FOR 03-APRIL-2026 (FRIDAY)**

**BENCH CANCELLED**

**THE FOLLOWING MAS ARE ADJOURNED.  
NO SEPARATE HEARING NOTICES WILL BE ISSUED.**

**BEFORE MS. ASTHA CHANDRA, JUDICIAL MEMBER  
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				AY	Assessee	Bench	adj. to
1	MA	79	PUN	2025	2008-09	[A] SHRI BALASAHEB RUPCHAND MADHWAI	B	10.04.2026
2	MA	275	PUN	2022	2011-12	[D] JAI RAMESH SAWHNEY	A	10.04.2026
3	MA	284	PUN	2023	2015-16	[D] HANUMANT CHANGDEO NAKHATE (E-FILE)	A	10.04.2026

  
ASSISTANT REGISTRAR